

**Item #3: To take note of the Claims received by the Resolution Professional**

The Chairman informed that no further claims has been received after 1<sup>st</sup> CoC Meeting

The RP presented the summary of claims received by him to the CoC. He informed the CoC, that

1. Financial Creditors – No claims received
2. Operational Creditors- The Claim received from M/s. NITCO Limited, has been admitted and details are as under:

S. no.	Name of the Creditor ( Operational)	Amount claimed by the creditor (Rs.)	Amount admitted by the IRP/RP (Rs.)	% of voting rights.
1	Nitco Limited	64,61,999	23,84,417	100%

There were no comments on the said matter and the same was considered as noted and confirmed by CoC

